

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2875
ANSWERED ON:10.05.2006
SALE OF GOVERNMENT PROPERTIES ABROAD
Khanna Shri Avinash Rai

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government owns properties in foreign countries;
- (b) if so, the details thereof, country-wise;
- (c) whether all the said properties are in use;
- (d) if not, the reasons therefor;
- (e) whether the Government has already planned to sell these properties;
- (f) if so, the reasons for delay in executing the same;
- (g) the losses suffered due to this delay; and
- (h) the action taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA)

- (a) & (b) Yes, Sir. The details of Government owned properties in foreign countries, country- wise, are attached.
- (c) Out of the 741 built-up properties owned by Government, except for 19 properties, the remaining 722 properties are currently in use. In addition, construction projects in 18 countries on Government owned plots of land are under various stages of implementation.
- (d) (e) (f) (g) (h) Out of the 19 built-up properties which are currently not in use, three properties are under re-development; proposals for the re-development of four properties are currently under process; seven properties are in Karachi and Kinshasha where the Missions are not operating currently and on one property the issue of title is under discussion with the host Government. Government is in the process of selling the other four properties. This process depends on a number of factors such as the local property market situation and the necessary clearances to be obtained from the local authorities.